

DIVISION BENCH  
COURT - I

P-112

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/175(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | SHRESTH DETECTIVE AND SECURITIES PRIVATE LIMITED |
| UNDER SECTION    | IBC UNDER SEC 10                                 |

**Appearances (via video conferencing/physically)**

Mr.Arik Banerjee, Adv. ] For the petitioner  
Mr.Altamas,Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **21/08/2024**.

Satyajit Roy  
(Court Officer)